

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 841
ANSWERED ON 21ST NOVEMBER, 2019

CASHLESS TREATMENT FACILITY FOR ACCIDENT VICTIMS ON NHS

841. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the Government has launched a pilot project to provide cashless treatment facility to accident victims on National Highways in the country;
- (b) if so, the details thereof along with the number of such victims that have been provided cashless treatment since inception of the pilot project in the country, State/UT-wise;
- (c) the salient features and coverage of the said project;
- (d) the number of road accidents reported along with the number of persons killed/injured in such accidents in the country during each of the last three years and the current year, State/UT-wise; and
- (e) the steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry of Road Transport and Highways had launched three pilot project for cashless treatment facility of road accident victims on following stretches of National Highways:-

- (i) Gurgaon - Jaipur stretch of National Highway (NH) No.8. (Implemented July 2013 to May 2016)
- (ii) Vadodara – Mumbai stretch of NH No. 8 (Implemented during September 2014 to March 2016)
- (iii) Ranchi – Rargaon – Mahulia stretch of NH No. 33. (Implemented during September 2014 to March 2016)

The pilot project envisages transport of accident victims from the accident scene to hospital and wherever required, from one hospital to another for treatment at a public or private hospital for the first 48 hours or Rs. 30,000/-, whichever is earlier so that lives of accident victims by providing prompt and appropriate medical care during 'Golden Hour' may be saved. During pilot projects, 13888 no. of victims were provided cashless treatment.

(d) Based on data furnished by the Police Departments of States and UTs, the total number of road accidents, persons killed and persons injured in road accidents for the last three years are as under: -

Years	Total Number of Road Accidents (in numbers)	Total Number of Persons Killed (in numbers)	Total Number of Persons Injured (in numbers)
2016	4,80,652	1,50,785	4,94,624
2017	4,64,910	1,47,913	4,70,975
2018	4,67,044	1,51,417	4,69,418

The total number of road accidents, persons killed and persons injured in road accidents for the last three years are at Annexure – I to III.

- (e) The Ministry of Road Transport and Highways has taken a number of steps for reduction in road accidents as per details mentioned under:-
- (i) Government has launched a mobile app for highway users i.e. “Sukhad Yatra 1033” which enables highways users to report potholes and other safety hazards on National Highways including accidents.
 - (ii) Rectification of identified Black spots.
 - (iii) Road Safety Audits are being carried out at all stages of development of the highway i.e. design / construction / operation stages.
 - (iv) Facilities such as Foot Over bridges & under passes are being provided wherever required for safe crossing of pedestrians and other road users.
 - (v) Road Safety Week is observed every calendar year for spreading awareness about safer behavior of road users on National Highways.
 - (vi) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws.
 - (vii) The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety. Based on the recommendation of Group of Ministers, the Ministry introduced and Motor Vehicle (Amendment) act, 2019 was passed by Parliament which includes entire gamut of road safety.
 - (viii) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 ‘E’s viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
 - (ix) Road safety has been made an integral part of road design at planning stage.
 - (x) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
 - (xi) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
 - (xii) Advocacy/Publicity campaign on road safety through the electronic and print media.
 - (xiii) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
 - (xiv) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
 - (xv) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
 - (xvi) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.

- (xvii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- (xviii) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xix) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.
- (xx) Free Eye Check-up Camp and distribution of eye glasses is conducted for truck/bus drivers operating on NH.
- (xxi) Capacity building through training of NHAI field staff/Concessionaires/Contractors/Consultants engaged in NHAI project works throughout India.
- (xxii) Facilities such as Foot Over bridges & underpasses are being provided wherever required, for safe crossing of pedestrians and other road users.
- (xxiii) Removal of Liquor Shops as per directions of Hon'ble Supreme Court vide circular of F. No. RW/NH-33044/309/2016/S&R dated 06-04-2017 and 01-06-2017.

Annexure to Rajya Sabha Unstarred Question No. 841 for answer on 21st November, 2019 asked by SHRI RAHUL RAMESH SHEWALE: SHRI BHARTRUHARI MAHTAB: regarding CASHLESS TREATMENT FACILITY FOR ACCIDENT VICTIMS ON NHS.

Total Number of Road Accidents on All Roads: 2016 to 2018.

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents		
		2016	2017	2018
1	Andhra Pradesh	24888	25727	24475
2	Arunachal Pradesh	249	241	277
3	Assam	7435	7170	8248
4	Bihar	8222	8855	9600
5	Chhattisgarh	13580	13563	13864
6	Goa	4304	3917	3709
7	Gujarat	21859	19081	18769
8	Haryana	11234	11258	11238
9	Himachal Pradesh	3168	3114	3110
10	Jammu & Kashmir	5501	5624	5978
11	Jharkhand	4932	5198	5394
12	Karnataka	44403	42542	41707
13	Kerala	39420	38470	40181
14	Madhya Pradesh	53972	53399	51397
15	Maharashtra	39878	35853	35717
16	Manipur	538	578	601
17	Meghalaya	620	675	399
18	Mizoram	83	68	53
19	Nagaland	75	531	430
20	Odisha	10532	10855	11262
21	Punjab	6952	6273	6428
22	Rajasthan	23066	22112	21743
23	Sikkim	210	196	180
24	Tamil Nadu	71431	65562	63920
25	Telangana	22811	22484	22230
26	Tripura	557	503	552
27	Uttarakhand	1591	1603	1468
28	Uttar Pradesh	35612	38783	42568
29	West Bengal	13580	11631	12705
30	Andaman & Nicobar Islands	238	189	254
31	Chandigarh	428	342	316
32	Dadra & Nagar Haveli	70	67	80
33	Daman & Diu	71	79	76
34	Delhi	7375	6673	6515
35	Lakshadweep	1	1	3
36	Puducherry	1766	1693	1597
Total		480652	464910	467044

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Number of accidents and Persons Killed in Road Accidents in India during the calendar years : 2016 to 2018

Sl. No.	States/UTs	2016	2017	2018
1.	Andhra Pradesh	8541	8060	7556
2.	Arunachal Pradesh	149	110	175
3.	Assam	2572	2783	2966
4.	Bihar	4901	5554	6729
5.	Chhattisgarh	3908	4136	4592
6.	Goa	336	328	262
7.	Gujarat	8136	7289	7996
8.	Haryana	5024	5120	5118
9.	Himachal Pradesh	1271	1203	1208
10.	Jammu & Kashmir	958	926	984
11.	Jharkhand	3027	3256	3542
12.	Karnataka	11133	10609	10990
13.	Kerala	4287	4131	4303
14.	Madhya Pradesh	9646	10177	10706
15.	Maharashtra	12935	12264	13261
16.	Manipur	81	136	134
17.	Meghalaya	150	182	182
18.	Mizoram	70	60	45
19.	Nagaland	46	41	39
20.	Odisha	4463	4790	5315
21.	Punjab	5077	4463	4740
22.	Rajasthan	10465	10444	10320
23.	Sikkim	85	78	85
24.	Tamil Nadu	17218	16157	12216
25.	Telangana	7219	6596	6603
26.	Tripura	173	161	213
27.	Uttarakhand	962	942	1047
28.	Uttar Pradesh	19320	20124	22256
29.	West Bengal	6544	5769	5711
30.	Andaman & Nicobar Islands	17	21	19
31.	Chandigarh	151	107	98
32.	Dadra & Nagar Haveli	46	43	54
33.	Daman & Diu	38	36	35
34.	Delhi	1591	1584	1690
35.	Lakshadweep	1	0	1
36.	Puducherry	244	233	226
	Total	150785	147913	151417

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Total Number of Persons Injured in Road Accidents in India: 2016 to 2018

S.No	State/UTs	2016	2017	2018
1	Andhra Pradesh	30051	27475	23456
2	Arunachal Pradesh	391	316	323
3	Assam	6127	6163	7375
4	Bihar	5651	6014	6679
5	Chhattisgarh	12955	12550	12715
6	Goa	2026	1922	1549
7	Gujarat	19949	16802	17467
8	Haryana	10531	10339	10020
9	Himachal Pradesh	5764	5452	5551
10	Jammu & Kashmir	7692	7419	7845
11	Jharkhand	3793	3918	3975
12	Karnataka	54556	52961	51562
13	Kerala	44108	42671	45458
14	Madhya Pradesh	57873	57532	54662
15	Maharashtra	35884	32128	31365
16	Manipur	955	1027	1042
17	Meghalaya	354	354	205
18	Mizoram	68	55	80
19	Nagaland	120	375	335
20	Odisha	11312	11198	11794
21	Punjab	4351	4218	3384
22	Rajasthan	24103	22071	21547
23	Sikkim	263	479	370
24	Tamil Nadu	82163	74571	74537
25	Telangana	24217	23990	23613
26	Tripura	853	718	741
27	Uttarakhand	1735	1631	1571
28	Uttar Pradesh	25096	27494	29664
29	West Bengal	11859	10091	11997
30	Andaman & Nicobar Islands	323	263	260
31	Chandigarh	329	302	300
32	Dadra & Nagar Haveli	130	60	66
33	Daman & Diu	102	70	94
34	Delhi	7154	6604	6086
35	Lakshadweep	0	1	3
36	Puducherry	1786	1741	1727
	Total	494624	470975	469418